

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**  
**Original Application No.48 of 2022 (SZ)**  
(Through Video Conference)

IN THE MATTER OF

Meiyyappan,  
Chengalpattu

Applicant (s)

Verus

The District Collector  
Chengalpattu District & Ors.

Respondent (s)

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Through

Dr . D. Shanmuganathan

Standing Counsel Government of Tamil Nadu

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**REPORT FILED BY THE 5<sup>TH</sup> RESPONDENT**  
**BLOCK DEVELOPMENT OFFICER, THIRUPORUR**

I, P.Poomagal Devi, Daughter of Thiru.S.P.Palani, Aged 48 Years working as Block Development Officer(Village Panchayat) Thiruporur, Chengalpattu District, do hereby solemnly affirm and Sincerely states as follows:

I am the Block Development Officer(V.P) of Thiruporur Block and I am The 5<sup>th</sup> Respondent hear in and well acquainted with the facts of the case as per the records. I am filing this compliance report on behalf of the 1<sup>st</sup> Respondent The District Collector Chengalpattu and on behalf of myself.

  
Block Development Officer (V.P)  
Thiruporur Panchayat Union

**IT IS RESPECTFULLY SUMMITTED THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ) ORDER DATED 02.05.2023 ARE EXTRACTED BELOW:**

1. Similarly, the District Collector, Chengalpattu also has filed his report. The report also contains the particulars about the Sewage Treatment Plant (STP) at various apartments and also the Solid Waste Management. The report further mentioned that the action taken by the Panchayat Administration and also the plan of action to be taken for managing the solid waste and the liquid waste.

2. The Local Panchayat has specifically instructed the Welfare Association about the waste management in apartments and gated communities by requesting them to install Bulk Community Bio Composters proportional to the waste generated by the household population and also to furnish the details of the vendors / agencies who are collecting the dry or wet waste by the private players. The apartment owners are also specifically instructed to hire only the vehicles that are registered with the CMWSSVB or with the TWAD Board with GPS fitted. The Panchayat Union is to furnish details of registration.

**COMPLIANCE OF THE ORDER**

1. It is humbly submitted that as per the directions given by the Hon'ble Tribunal I submit the details of the vendors / agencies who are collecting the dry or wet waste.

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies			
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No
1	MANTRI SYNERGY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN 06A7873 TN06T6826 TN31AF4216	Yes	The Superintending Engineer (SWM) Greater Chennai Corporation SWMC No.A4/ 1582 /2019 dated 14.09.2020

Block Development Officer (V.P)  
Thiruporur Panchayat Union

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies			
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No
		PSE Transport Mr.Mani SRT Transport Mr.Jagen SKS Transport Bharathi Raj AVS Transport Mr.Pusparaj SNS Transport Mr.Pachyappan RET Transport Mr.Iyappan RVM Transport Mr.Arul RVS Transport Mr.Sathiyamoorthy RRT Transport Mr.Prakash (For Wet Waste)	TNAH3136 TN07BY4020 TN25BC6599 TN31AB6837 TN47S1569 - TN07AJ0766 TN57AH4366 TN20BY5650 TN19B0486	-	-
2	FACIFICA AURUM HAPPINESS	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582/2020 dated 11.03.2022
3	GEM GROVE	Mr.Ranjith Padur 812273018	TN21AY0126	-	-
4	ETA ROSE DALE	Mr.Prasanth 9710689827 (For Dry Waste) SR Transport 9789938547 SKS Enterprises 8122862761 A.V.Sewage Water 7397004455 (For Wet Waste)	TN06M6322 TN06M6322 TN07BY4020 TN31AV6837	-	-
5	JAINS INSELI PARK	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No. A4/1582/ 2020 dated 11.03.2022

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies			
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No
6	PURVANKARA	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582/2020 dated 11.03.2022
7	XS REAL AMITY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06
8	XS REAL HARMONY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06
9	XS REAL SIENA	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021
		RE Transport Mr.Kumar 9884260181 (For Wet Waste)	TN05AA0767	Yes	

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies			
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No
10	XS REAL SYMPHONY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06
11	XS REAL BELLA TUSCONY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06
12	GODREJ AZURE	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582/ 2020 dated 11.03.2022
13	COLOR BERRY	Mr.Arul Murugan 8939014310 (For Dry Waste)	TN03E0553	-	-
		Mr.S.R.Ramu 9444484667 Mr.Yugendran 8072228648	TN07BY4020  TN11Z4195	-	-

It is also humbly submitted that the copies of the license issued by Chennai Corporation are also enclosed here with kind perusal.

  
 Block Development Officer (v. )  
 Thiruporur Panchayat Union

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report.

  
Block Development Officer (V.D)  
Thiruporur Panchayat Union

**VERIFICATION**

I, P.Poomagal Devi, Block Development Officer, Thiruporur, Chengalpattu District, do here by verify that the contents of above report are true to the best of my knowledge through records.

  
Block Development Officer (V.D)  
Thiruporur Panchayat Union

*Miantri*

MIANTRI SYNERGY

From:  
The Superintending Engineer,  
Solid Waste Management Department,  
Greater Chennai Corporation,  
Chennai – 600 003.

To  
M/s. Waste Winn Foundation  
No.6A/13 ParthasarathySwamy Street  
Triplicane, Chennai - 600 005.

S.W.M.C.No.A4/1582/2019

Date: .09.2020

Sir,

**Sub:** Greater Chennai Corporation - Solid Waste Management Department - Empanelled Agencies for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services - period of empanelment extended for three years intimation - Regarding.

**Ref:** 1. Orders of Joint Commissioner (Health) vide S.W.M.C.No.A4/1582/2020, Dated: 12.09.2020.

\*\*\*\*\*

In the reference cited above, Orders of the Joint Commissioner(Health) was obtained to extend the services of Agencies for <sup>three years for</sup> providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services in Greater Chennai Corporation based on their performances.

Hence it is informed that the period of empanelment of your Agency is extended for three years with effect from 01.08.2020 and it is requested to increase the no of services so as to improve your performances.

It is also requested to furnish the details of services rendered by you to the undersigned in the tabular column already communicated to you on quarterly basis with effect from 01.08.2020.

*14/09/2020*  
*14/09/2020*  
Superintending Engineer (SWM)

1) PACIFICA AURUM HAPPINESS.

2) JAINS RAJELI PARK

4) GODREJ AZURE

3) PURVANKARA

From: The Superintending Engineer,  
Solid Waste Management Department,  
Greater Chennai Corporation,  
Chennai - 600 003.

To: M/s. GGU Transport  
(Waste Management)  
No.14, OMR road  
Chennai - 600 130.

S.W.M.C.No.A4/1582/2020

Date: .03.2022

Sir,

**Sub:** Greater Chennai Corporation - Solid Waste Management Department - Empanelled Agencies for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services- 4<sup>th</sup> phase - period of empanelment renewed with validity for three years intimation - Regarding.

**Ref:** Orders of Joint Commissioner (Health) vide S.W.M.C.No.A4/1582/2020, Dated: 08.03.2021.

\*\*\*\*\*

In the reference cited above, Orders of the Joint Commissioner (Health) was obtained to renew the services of Agencies empanelled in 4<sup>th</sup> phase for three years for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services in Greater Chennai Corporation based on their performance and it is informed that the period of empanelment of your Agency is renewed for three years with effect from 08.03.2022.

Based on your performance during this period your empanelment period will be renewed. Hence it is requested to increase the no of services so as to improve your performances.

It is also requested to furnish the details of services rendered by you to solidwastecorp@gmail.com in an excel sheet as mentioned in the Annexure by the 25<sup>th</sup> of every month.

Encl:Annexure

*[Handwritten signature]*

Superintending Engineer/SWM

*[Handwritten initials]*  
11/3/2022  
AE-2/SWM



Government of India  
Form GST REG-06  
[See Rule 10(1)]

Registration Certificate

Registration Number : 33ATVPG6833F1ZH

1.	Legal Name	PALANI GOVINDAN			
2.	Trade Name, if any	GGU TRANSPORT			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	NO.37, PILLAIYAR KOIL STREET, KAZHIPATTUR, Kanchipuram, Tamil Nadu, 603103			
5.	Date of Liability				
6.	Period of Validity	From	29/06/2018	To	NA
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority	Centre			
Signature					
Signature Not Verified Digitally signed by DS GOODS AND SERVICES TAX NETWORK 1 Date: 2018.06.29 12:00:55 IST					
Name		RAMASWAMI SUDHA			
Designation		Superintendent			
Jurisdictional Office		KELAMBAKKAM			
9. Date of issue of Certificate		29/06/2018			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 29/06/2018 by the jurisdictional authority.

1. XS REAL AMITY - 10 -  
2. XS REAL HARMONY  
3. XS REAL SIENA  
4. XS REAL SYMPHONY

5. XS REAL BELLA TUSCONY

From  
The Chief Engineer(SWM),  
Ripon Building  
Greater Chennai Corporation,  
Chennai - 600 003.

To  
M/s. Waste Winn Foundation,  
No. 6A/13, Parthasarathy Swamy Street,  
Triplicane,  
Chennai - 600 005.

S.W.M.C. No.A4/2213/2020

Date.04.08.2021

**Sub:** Greater Chennai Corporation - Solid Waste Management Department - operation and maintenance of Micro Composting Centre in Ward-198, Zone-15 for processing bio degradable wet waste by M/s. Waste Winn Foundation permitted till 05.08.2020 - further permission for 2 years granted - Reg

**Ref:** Letter received from M/s. Waste Winn Foundation Dated : 15.07.2021.

\*\*\*\*\*

You have requested permission to operate and maintain the MCC at TNHB in Ward -198, Zone-15. As the operation and maintenance work carried by you during the last year is satisfactory, permission is granted for 2 years with effect from 16.08.2021 subject to the following conditions:

1. The Operation and Maintenance of Micro Composting Centre including Labours/Employees salary, electricity charges and consumables, cleaning materials shall be the scope of M/s. Waste Winn Foundation.
2. The manure or any other by-products produced shall be taken by M/s. Waste Winn Foundation.
3. Billing for GST purposes should be done by M/s. Waste Winn Foundation.
4. The process of composting should be natural and in compliance with Tamil Nadu Pollution Control Board (TNPCB) norms.
5. The allotted site should be kept odor free using sufficient microbes and necessary fly control measures shall be adopted by M/s. Waste Winn Foundation.
6. Permission from GCC should be obtained by M/s. Waste Winn Foundation to install any new equipment to make the process efficient.
7. The fortnight report of periodic composting operation and maintenance should be submitted to solid waste management department - Head Quarters in prescribed format with a copy to Zone-15 and Regional Deputy Commissioner (South).
8. M/s. Waste Winn Foundation should compost the organic waste from door to door collection by the Greater Chennai Corporation on priority basis. For the remaining capacity of the MCC, M/s. Waste Winn Foundation may be allowed the process the organic waste collected by them.
9. No residual waste shall be allowed to be disposed in the Greater Chennai Corporation dumping ground.

10. Permission for the operation and maintenance shall be extended by Greater Chennai Corporation based on satisfactory performance during this 2 years.

Sd/-xxxxx04.08.2021  
Chief Engineer (SWM)

//True Copy/Forwarded//

*Sd/-*  
*16/8/2021*  
Zonal Officer (SWM)

- 1. XS REAL AMITY
- 2. XS REAL HARMONY
- 3. XS REAL SYMPHONY
- 4. XS REAL BELLA TUSCOMY



FORM - II

LICENCE FOR THE COLLECTION, TRANSPORTATION AND DISPOSAL OF FAECAL SLUDGE AND SEPTAGE

Name	Thiru.A.VictorSalamon S/o.R.Aaran
Resident of No.31189, Anna street, Padur, Chengalpattu-603103	
Licence Number	CMWSSB/AREA 14/2023/06
Licence Holder	Thiru.A.VictorSalamon
Vehicle Registration Number	TN 31AB6837
Driver Name with Driving Licence No.	M.Pushparaj, TN 21X20080010556
Route(s) / Area(s) allotted to the Licence Holder	Perungudi, Sholinganallur
Point(s) of Disposal	Perungudi STP
Operating Time	6am to 10pm
This Licence is effective for the period set forth below, and is not transferable. Valid from : 25.04.2023 TO 24.04.2025	

The Terms and Conditions of Licence are annexed. All the rules, regulations, instructions, terms and conditions issued by the Government and the Chennai Metropolitan Water Supply and Sewerage Board / Urban Local Bodies from time to time shall be followed

Seal and Signature

  
Managing Director,  
Chennai Metropolitan Water  
Supply and Sewerage Board



## Dashboard

MANTRI SYNERGY

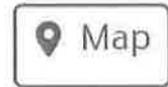


### TN-06-AA-7873

Chengalpattu 603104, India

13/07/2023

18:45:48



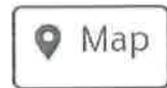
Ignition On	A/C Off	Lid -	Veh Battery 4.15 V	Speed 0	Fuel -	Temp. 0.0 °C	Driver -

### TN-06-T-6826

Ilanthangal Main Road, Chengalpattu  
603103, India

13/07/2023

18:45:26



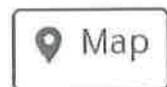
Ignition On	A/C Off	Lid -	Veh Battery 3.99 V	Speed 49	Fuel -	Temp. 0.0 °C	Driver -

### TN-31-AF-4216

Wastewinn Godown

13/07/2023

18:40:56



Ignition Off	A/C Off	Lid Close	Veh Battery 12.05 V	Speed 0	Fuel 57 L	Temp. 0.0 °C	Driver -



Home



Mapping



Reports



Charts



Admin